(V)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/28/2016 PETITION NUMBER : Industrial Venture Capital Ltd NAME OF THE PETITIONER(S) : Archana Spinners Private Limited and 5 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Coursel for Petitioner TK BHASKAR Prijadorshini 2. H. Karthik Lerhadri Lucy C Councillor Respondents

<u>ORDER</u>

Counsel representing both the parties are present. Counsel for petitioner sought time for making submissions. Time is extended at request. Put up on 21.09.2017 at 10.30 A.M.

Member (Judicial)

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